

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

Petition(s) for Special Leave to Appeal (Civil) No(s).22889/2010

NAGAR PALIKA PARISHAD

Petitioner(s)

VERSUS

M/S CHHOTE LAL & ORS.
(With prayer for interim relief)

Respondent(s)

Date: 29/09/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Shankar Divate, Adv.

For Respondent(s)

Mr. P.V. Yogeswaran, Adv.
Mr. Suraj Singh, Adv.
Mr. Pradeep Misra , Adv

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for respondent No.37 is present.

Finally, four weeks' time is granted to the
petitioner to file dasti proof of service and affidavit and to
confirm service on respondent Nos.15, 25 and 36.

As last chance, four weeks' time is granted to
respondent Nos.1 to 3, 6 to 13, 16 to 19, 21 to 24, 26 to 28,
31, 33 and 34 to file counter affidavit.

List again on 7.12.2011.

(H.B. PRABHAKARA SASTRY)
REGISTRAR

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